

Invisible Income From Remittance From Abroad

4537. SHRI A.K. ROY : Will the Minister of FINANCE be pleased to lay statement showing:

(a) invisible income from remittances from abroad in the last five years with year-wise break up;

(b) share of invisible income in the total export earning with year-wise break-up for the last five years;

(c) whether the remittances from abroad are on the decrease and likely to decrease more; and

(d) if so, reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) and (b) It is presumed that by income from remittances from abroad it is implied that remittances received from non-residents of Indian nationality or origin and other transfers from abroad are for purposes such as gifts and donations and migrant transfer receipts. Private transfer receipts, as recorded in the current account of the balance of payments statistics and which include all these remittances, during the five years 1977-78 to 1981-82 (latest available) are furnished in the following table, along with export earnings recorded during these years.

Year	Private Transfer receipts* (Rs. crores)	Exports (FOB)*	Ratio of 1 to 2 (%)
1977-78	917.3	5,433.5	16.9
1978-79	943.8	5,554.9	17.0
1979-80	1472.1	6,201.4	23.7
1980-81	2129.7	6,576.4	32.4
1981-82	2082.9	7,765.5	26.8

*Excludes contra entries (grants) under the U.S. PL 480 title II programme.

(c) and (d) Private transfer receipts after growing rapidly were lower in 1981-82. There are, however, no indications that this drop in 81-82, marks the beginning of a falling trend.

Introduction of Computer System in the Ministry

4538. SHRIMATI JAYANTI PATNAIK: Will the Minister of COMMERCE be pleased to state:

(a) whether his Ministry has introduced computer system;

(b) if so, when computer terminal has been commissioned by his Ministry;

(c) the various works being done after the commissioning of computer terminal; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Yes, madam.

(b) A key-to-tape video terminal was installed in the Ministry on 9th May, 1983.

(c) and (d) The following projects have been taken up for implementation as a part of the computer based management information system:—

1. Assignments given by the Commerce Minister to the officers in the Ministry of Commerce;

2. Item-wise Action Programme covering all the Divisions in the Ministry of Commerce; and

3. References received from State Governments and People's representatives.

Expansion of Indo-West German Economic Ties

4539. SHRIMATI JAYANTI PATNAIK: Will the Minister of COMMERCE be pleased to state :

(a) the various areas of economic cooperation established between India and West Germany;

(b) the names of those items and the period for which economic cooperation has been established; and

(c) the details of the steps taken by Government for the establishment and expansion of Indo-West German economic ties?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) :

(a) to (c) India and West Germany are cooperating in areas of trade and industry on a continuing basis. The major items of our exports to West Germany are cotton goods, carpets, leather and leather goods, handicrafts, tea and precious and semi-precious stones, while our imports from West Germany are machinery, iron & steel, chemicals and pharmaceutical products, electro-technical goods and transport equipment. Measures including marketing efforts and exchange of business delegations have been maintained and intensified for expansion of Indo-West German economic ties.

Expert Cadre of Directors of Industrial Development Bank for Nomination to Industrial Units

4540. SHRI D.S.A. SIVAPRAKASAM: Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Development Bank has any plan to build up an expert cadre of Directors for nomination to the management of Industrial Unit assisted by it;

(b) if so, whether it has finalised the plan;

(c) the qualifications and experiences prescribed for the expert cadre; and

(d) whether persons from this cadre have been nominated to the concerned unit?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) to (d) In accordance with the guidelines issued by the Government, the Industrial Development Bank of India is maintaining a panel of suitable persons for nomination as Directors on the Boards of the industrial concerns assisted by the All-India financial institutions. Senior technical and financial officers of the financial institutions and public sector undertakings, knowledgeable and experienced persons from amongst the non-official public, Chartered Accountants, Cost Accountants, persons specialising in labour relations and such others are considered for inclusion in the panel having regard to their expertise in one or more of a variety of fields of industry. The All-India financial institutions generally nominate non-official Directors on the Board of their assisted concerns from the panel. Government have also issued instructions on 1.3.1984 to the financial institutions that they should create a separate Department/Cell with officials of the institutions whose exclusive and whole-time function will be to represent the institutions on the Boards of Companies and that non-officials may be appointed as nominee Directors only as Additional Directors on Boards where the institutions wish to have more than one nominee Director.